

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Reports mentioned at (i) and (ii) above [*Placed in Library. See No. LT-3016/72.*]

MR. SPEAKER : I gave my rulling last week. It was covered by my rulling last week.

SHRI SHYAMNANDAN MISHRA : I rise on a point of order, Sir.

ANNUAL REPORTS OF TECHNICAL TEACHERS' TRAINING INSTITUTES, CALCUTTA, MADRAS AND CHANDIGARH AND INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH, NEW DELHI

MR. SPEAKER : This was decided last week

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) :—

SHRI SHYAMNANDAN MISHRA : In the beginning, I had not formulated a point of order. Now, I am formulating a point of order. In the beginning, I had made only certain remarks on the statement made by hon'ble Member, Shri Jyotirmoy Bosu. But now I am raising a point of order.

- (1) Annual Report of the Technical Teachers' Training Institute, Calcutta, for the year 1970-71.
- (2) Annual Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1970-71.
- (3) Annual Report of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1970-71.
- (4) Annual Report of the Indian Council of Social Science Research, New Delhi, for the year 1970-71. [*Placed in Library. See No. LT-3015/72.*]

MR. SPEAKER : You want to interrupt the proceedings ; it does not help. There is nothing in it.

SHRI SHYAMNANDAN MISHRA : You will find there is something in it. My point of order is...

SHRI A. P. SHARMA (Baxar) : On what subject ? (*Interruptions*)

SHRI SHYAMNANDAN MISHRA : Why don't you allow me to make a point of order ? (*Interruptions*)

MR. SPEAKER : Order, order All of you are talking. I do not understand anything.

SHRI SHYAMNANDAN MISHRA : Please allow me to make a point of order. Four or five days back, an hon. Member had made an allegation with documentation, The documentation is here ; he authenticated it... (*Interruptions*)

12.47 hrs.

COMMITTEE ON PETITIONS
THIRD REPORT

SHRI A. P. SHARMA (Buxar) : I beg to present the third Report of the Committee on Petitions.

MR. SPEAKER : The document was not accepted.

12.47½ hrs.

RE ALLEGED DONATIONS MADE BY A COMPANY TO THE RULING CONGRESS FOR ELECTION CAMPAIGN—*Contd.*

SHRI SHYAMNANDAN MISHRA : I have not completed my point of order. Nothing will be lost if you have patience with me for a minute.

MR. SPEAKER : I have it ; you do not have it. It is missing in you.

SHRI SHYAMNANDAN MISHRA (Begusarai) : What is your ruling Sir,...

SHRI SHYAMNANDAN MISHRA : Because a Member is prevented from making